

ITEM NO.23

COURT NO.15

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5177/2023

(Arising out of impugned final judgment and order dated 15-12-2022
in ITA No. 534/2022 passed by the High Court Of Delhi At New Delhi)

AMADEUS IT GROUP SA

PETITIONER(S)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX

RESPONDENT(S)

(FOR ADMISSION)

WITH

SLP(C) No. 5238/2023 (XIV)
(FOR ADMISSION)

Date : 29-03-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Ms. Kavita Jha, AOR
Mr. Udit Naresh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice and tag with C.A. Nos. 6511-6518/2010 and other
connected matters.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)